

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 11248 of 2017
(Miscellaneous (Ors) Application No. 10494 of 2019)

[Arising out of Order-in-Appeal No OIO-AHM-CUSTM-000-COM-017-16-17 dated 29.03.2017
passed by Commissioner (Appeal) of Central Excise & ST, Ahmedabad]

M/s Pharmalab India Pvt. Limited

.... Appellant

Siddhivinayak Estate, Santej-
Vadsar Road, Santej,
Taluka-Kalol, GANDHI NAGAR
GUJARAT

VERSUS

Commissioner of Customs, Ahmedabad

.... Respondent

CUSTOM HOUSE,
NEAR ALL INDIA RADIO
NAVRANGPURA, AHMEDABAD,
GUJARAT

WITH

Customs Appeal No. 11250 of 2017
(Miscellaneous (Ors) Application No. 10493 of 2019)

[Arising out of Order-in-Appeal No OIO-AHM-CUSTM-000-COM-017-16-17 dated 29.03.2017
passed by Commissioner (Appeal) of Central Excise & ST, Ahmedabad]

Rashmikant P. Shah

.... Appellant

Siddhivinayak Estate, Santej-
Vadsar Road, Santej,
Taluka-Kalol, GANDHI NAGAR
GUJARAT

VERSUS

Commissioner of Customs, Ahmedabad

.... Respondent

CUSTOM HOUSE,
NEAR ALL INDIA RADIO
NAVRANGPURA, AHMEDABAD,
GUJARAT

APPEARANCE :

Shri P.P. Jadeja, Consultant for the Appellant
Shri S.K. Shukla, Superintendent for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

FINAL ORDER NO. A/11525-11526 / 2019

DATE OF HEARING/ DECISION : 08.08.2019

RAMESH NAIR :

Shri P.P Jadeja, Ld. Consultant appearing on behalf of the appellants submits that appellants have filed applications for withdrawal of the appeals. Accordingly, the appeals are dismissed as withdrawn.

(Dictated and pronounced in the open court)

(Ramesh Nair)
Member (Judicial)

(Raju)
Member (Technical)